

THE DEPUTY CHAIRMAN: She does not have to go to Bangalore very often.

SHRI R. RAMAKRISHNAN: Any-way, I hope that they will support this demand of mine that between Bangalore and New Delhi there should be a direct air service. Shri Gopal-samy is coming and I am sure he too will support this demand of mine.

Finally, before I conclude, Madam, I would like to say that many places in the south are being neglected by the Indian Airlines. They should be connected more and more with places in the north by air. There has been a demand for an airstrip at Tirunelveli which has not yet come about. There has also been a demand for an airstrip at Coimbatore and at Salem, where there is an existing airstrip, more than four years have gone by and the runway has not been extended. It is said that it is going to be completed by 1987-88 with the result that people cannot travel to or from Coimbatore. Therefore, I strongly demand that the Indian Airlines should be toned up and, more than that, a direct air service from Madras to New Delhi in the morning should be induced immediately. THE DEPUTY CHAIRMAN: I find that there is a lot of cooperation between AIADMK and DMK today.

SHRI V. GOPALSAMY (Tamil Nadu): Only on certain issues; that depends on the issue.

**REFERENCE TO: NEED TO TRANS.
LATE NATIONAL ANTHEM IN
INDIAN LANGUAGES, AND
PLEA TO INCLUDE COMPOSITION
OF SUBRAMANYA BHARTI
NATIONAL SONGS.**

T. JAYALALITHA (Tamil Nadu): Madam Deputy Chairman, I thank you for allowing me to make special mention in the House. It is of special relevance because the national Independence Day Celebration on August 15 is due to be observed

all over the country, just 3 days from today.

It is a sad fact but true that most Indians do not know the words of our National Anthem 'Jana Gana Mana...'. Many cannot proceed beyond the first opening line of the song. Even amongst those Indians who know the entire song and can sing it, most of them do not understand the meaning of the words. They just recite the song like parrots from memory.

Therefore, I feel it is an urgent necessity to have our National Anthem translated into all the regional languages of India, as well as English. The original text with the translations must be made easily available to all and must be declared compulsory for teaching in schools, so that in future while singing the National Anthem in its original form, Indians can understand the meaning of what they are singing.

I emphasise once again that the National Anthem must always be sung only in its original form. But since it is composed in Bengali, I suggest that translations be made available in all regional languages, so that Indians who do not know Bengali can understand it.

I would also like to remind and bring to the notice of the Government of India that Subrahmanya Bharati was our greatest poet of freedom. He identified himself totally with the freedom struggle and dedicated his whole life to the struggle for freedom. His songs are full of impassioned patriotic fervour. Songs like 'Vande Matarangam' in Sanskrit composed by Bankim Chandra Chattopadhyaya, and 'Saare Jahaan se achha, Vindwan hamaara' composed by Tajbal, are accorded the status of national songs and are included in the repertoire on all important occasions such as Independence Day, Republic Day etc., when national songs are sung. It is a great pity that not even one song composed

by Subrahmanya Bharati has 'been included in the repertoire of national songs by the Government of India. So many songs composed by Subrahmanya Bharati are full of such impassioned patriotisms that no one who hears them can fail to be moved and stirred. Bharati's songs are full of the glory of India "and they very lucidly and clearly propagate the ideal of national integration, and the importance of national unity.

There are many poetic gems to choose from the treasuretrove of songs that Subrahmanya Bharati has bequeathed to us, and which ought to be cherished as a national legacy. Though Bharati's poem? were composed in Tamil, his vision was always that of a glorious united India and his songs are truly rational in content and character.

To quote one example, there is a song which says:

Bharatha Desam Enru Payer Solluvar Midi
 Bayankolluvar Thuyar Pagai Velluvar Velli
 Pani Malaiyin Meethu-lavuvom Adi Melai
 Kadal Muzhuthum Kappal Viduvom Palli
 Thalam Anai-thum Kovil Seiguvom Engal
 Bharatha Desam Enru Tholl Kottuvom

Another song begins thus: Paarukkulle Nalla
 Naadu Engal Bharatha Naadu When translated
 the meaning is just the same as

**'Saare jahan se achha, Hindustan
 liammra"* Of course the rest of the song is
 different, but it is all about the glory of India.

There are many other beautiful, inspiring
 songs to choose from such as "Vande
 Mataram Enbom , . . and so on. Indeed, there
 is a wide choice.

Therefore, I make a strong plea to the
 Government of India to include at least one of
 the patriotic songs composed by
 Subrahmanya Bharati in

the repertoire of national songs sung on
 important occasions such as Independence
 Day, Republic Day etc. It will make the voice
 of India more truly representative of the entire
 nation, and it is the least the country can do to
 honour the great immortal poet who dedicated
 his whole life to the struggle for freedom.
 Thank you. REFERENCE TO LOOTING
 AND

BURNING DOWN OF MAHATMA GANDHI MEMORIAL IN SOUTH AFRICA

SHRI RAOOF VALIULLAH (Gujarat) : I
 bring to the attention of the Government and
 of this august House the most dastardly act of
 looting and burning down the memorial the
 house where the Father of the Nation
 Mahatma Gandhi lived in Durban, South
 Africa from 1893 to 1914. According to press
 reports, the looters destroyed the Library
 ripped off the books, and smashed fitting and
 memorials of Gandhiji's period as a young
 lawyer, in the city of Durban. The angry
 natives began their rage on Indians last
 Tuesday. Till today, there is no statement
 from the Government about the plight of the
 Indians there. Coming in the wake of the anti-
 Indian riots in Uganda, this gives cause for
 concern to all of us. Therefore, the
 Government should come out with a
 statement.

What is more shocking is that, according to some
 reports the white regime of South Africa is
 involved in encouraging the blacks to loot the
 property of their ethnic brethren, the Indian-
 owned shops and homes forcing scores of Indian
 families to flee. I would like to know, what is the
 fate of these families and what action has been
 taken by the Government to safeguard their life
 and property? Since we have no diplomatic
 relations with South Africa, I would like to
 know whether the Government will involve
 other international agencies, whether the
 Government has requested the International Red
 Cross to rush to the